

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017**  
**&**  
**APPEAL NO. 344 OF 2017**

**Dated: 28<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017**

**M/s Samalpatti Power Company Pvt. Ltd. ...Appellant(s)**  
**Vs.**  
**Tamil Nadu Generation & Distribution ...Respondent(s)**  
**Corporation Limited Board & Anr.**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam  
Ms. Amali for R-1

**APPEAL NO. 344 OF 2017**

**TANGEDCO ...Appellant(s)**  
**Vs.**  
**M/s Samalpatti Power Company Pvt. Ltd. & ...Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **05.10.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*ts/mk*